

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

To

The Principal Distt. & Sessions Judge,  
All Districts of J&K State.

No.:- 4816-27/SJS Dated: 1/6/2015  
Sub:- Information regarding Protection of Women from domestic  
Violence Act (PWDVA), 2005.

Sir/Madam,

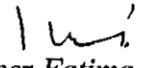
Kindly find enclosed herewith communication D.O. No. CGJJ/  
08-SCA(J) dated May 23, 2015 received from Dr. K. Arul Registrar  
(Admn. J.) Supreme Court of India New Delhi regarding the subject cited  
above.

You are requested to furnish the requisite information strictly  
as per enclosed D.O. consolidated of your Court and courts subordinate  
to you of your district within two days positively through Tele - FAX  
No. 0194 - 2506639 for onward transmission to the concerned  
quarter as desired.

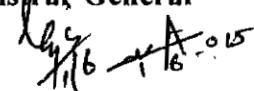
The matter may be treated as Most Urgent.

Encl: One leaf.

Yours faithfully'

  
(Kaneez Fatima)  
Registrar General

Copy to:-

  
Incharge NIC for uploading of the letter a/w D.O. on the official  
website of the High Court.

**Dr. K. Arul**  
**Registrar (Admn. J.)**  
Tel. No. 23381501 (O)  
Fax No. 23386478 (O)



**SUPREME COURT OF INDIA**  
**NEW DELHI-110 201**

**MOST IMMEDIATE**  
**D.O. No. CCJJ/08-SCA(J)**  
**Dated : May 23, 2015**

*URGENT*

*SS  
1 mi  
30-5-2015*

Dear Ms. Fatima,

I am to say that copies of all the orders passed by the Magistrates and Appellate Courts under the Protection of Women from Domestic Violence Act (PWDVA), 2005 during the period from 1<sup>st</sup> April, 2013 to 31<sup>st</sup> March, 2014 and statistical data on the number of applications and appeals filed, cases disposed of and number of orders (both interim and final) passed by the respective courts during the above mentioned period, are required.

You are therefore requested to take necessary steps for furnishing the above information at the earliest so that the same could be placed before the Competent Authority.

With regards,

Yours sincerely,

*(Signature)*  
( Dr. K. Arul )

Ms. Kaneez Fatima,  
Registrar General,  
High Court of Jammu and Kashmir,  
**Jammu - 180 001**  
Jammu & Kashmir

